tional Research & Training, New Delhi and the Tribal Research Institutes in the States also assist in the preparation of primers in tribal dialects.

(c) Does not arise.

## Delhi Ridge

@2125. SHRI V. GOPALSAMY: SHRI K. GOPALAN:

Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) what had been the area covered by Delhi Ridgé three years before;
- (b) what is the present area of the Ridge;
- (c) whether there is any proposal to set up a Ridge Development Authority consisting of environmentalist, and others who are interested in developing and protecting the Delhi Ridge from encroachers; if so, the details thereof;
- (d) how many trees were planted in the Ridge by DDA|NDMC during the last three years, year-wise; and
- (e) what other steps are being taken to improve the Delhi Ridge?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI DALBIR SINGH): (a) to (e) The information is being collected and will be laid on the Table of the House.

## दिल्ली नगर निगम में नियमित कालो-नियों में सफाई

12126 श्री सुनील कुमार पट्टनायक: क्या शहरी विकास मती यह वताने की कुमा करेंगे कि:

(क) क्या दिल्ली नगर निगम द्वारा, मान्यता प्रदत्त कालोनियों में सफाई संबंधी

@Previously Unstarred Question 1071, transferred from 28th April, 1987

ैं पूर्वत अतारांकित प्रश्न 1182, 29 अप्रैल 1987 से स्थान न्तरित । स्थिति में मुधार करने की कोई योजना सरकार के विचाराधीन है ; ग्रीर

(ख) यदि हां, तो उसका व्यारा क्या है ?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह): (क) दिल्ली तगर निगम ने सूचित किया है कि स्वज्छता को अनुकूलता स्तर तक पहले ही, बनाये रखा जा रहा है।

(ख) प्रक्त ही नहीं उठना ।

## Fraudulent use of Standard Mark

S\$2127, SHRI J. P. GOYAL: Will the Minister of FOOD AND CIVIL SUP-PLIES be pleased to state:

- (a) whether the Bureau of Indian Standards formerly known as the Indian Standards Institutions has registered certain cases of misuse and fraudulent use of Standard Mark during last three years yearwise in Delhi;
- (b) if so, what are the details in this regard; and
- (c) what action has so far been even against the offenders?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUP- PLIES (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) The number of such cases, yearwise for the last 3 years are as follows:—

1984-85				1
1985-86			 •	5
1986-87	. **			1

\$\$Previously Unstarred Question 1447 transferred from the 4th May, 1987.